

way. Shri Jaipalji, I get overwed when you do like this.

*(Interruptions)*

MR. SPEAKER: Please listen to me. I am talking to you like a friends and you are trying to overawe me. That is not the way.

*(Interruptions)*

[English]

SHRI THAMPAN THOMAS (Mavelikara ): Once it is dismissed, what is the purpose of discussing it? It will become infratous then.

[Translation]

MR. SPEAKER: There is no use of your making noise. When I am talking to you quite peacefully, why are you trying to bully me. Do you think that, I will be builded?

*(Interruptions)*

MR. SPEAKER: Now the question is that there are two ways. One is to admit the motion and that is my responsibility.

*(Interruptions)*

MR. SPEAKER: When I am refusing? But you are trying to overawe me . When am I not listening to you? Professor Sahib, there, are two ways, as you also know. One is to admit the motion under Rule 184 and that is under my jurisdiction. So far as the question of allocation of time is concerned.....

[English]

The House can do it or the Business Advisory Committee does it. How can I do it?

*(Interruptions)*

MR. SPEAKER: Still it is a hypothetical question. Whether the Governor has given something or not, I do not know.

PROF. MADHU DANDAVATE: Only one difficulty is there. You are prepared to admit. You say that the House and the Business Advisory Committee will decide whether my censure motion can be taken up or not. But a time may come when they will dismiss that Government and my motion will become infrustuous.

[Translation]

MR. SPEAKER: I don't know what the Governor has written.

[English]

If he does something, I will give you that motion. If he does something unconstitutional, I will see. But it is still a hypothetical question.

*(Interruptions)*

12.07 hrs.

*At this stage, Prof. Madhu Dandavate and some other hon. Members left the House.*

12.07 hrs.

## BUSINESS OF THE HOUSE

[English]

THE MINISTRY OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF IN-  
FORMATION AND BROADCASTING  
(SHRI H.K.L. BHAGAT): With your permis-

[Sh. H.K.L. Bhagat]

sion, Sir, I rise to announce that Government Business in this House during the week commencing 24th April, 1989, will consist of :-

- (1) Consideration of any item of Government Business carried over from today's Order paper.
- (2) Discussion and voting on the Demands for Grants under the control of the Ministry of :
  - (a) Labour
  - (b) Commerce.
- (3) At 6.00 PM on Wednesday, the 26th April, 1989, submission to the vote of the House of outstanding Demands for Grants (General) for 1989-90.
- (4) Introduction, consideration and passing of the Appropriate (No. 2) Bill, 1989.
- (5) Consideration and passing of the Finance Bill, 1989.

[Translation]

SHRI R. P. SUMAN (Akarpur): Mr Speaker, Sir. The following may please be included in the next week's agenda.

Today the condition of farmers in our country is not good. Water fertilizers and seeds are not being made available to them in time. Besides, they are also not being given the remunerative prices for their agricultural produce. I strongly urge upon the Government of India to ensure the timely supply of seeds, fertilizers and water to the farmers and also to ensure the that remu-

nerative prices are given to them for their produce.

Today the condition of the 70% of the agricultural labourers in the country is a matter of great concern. 70 per cent out of the total agricultural labourers in the country belong to the SCs/STs and they do not get the minimum wages fixed by the Government. I therefore urge upon the Government to ensure that the agricultural labourers get at least the minimum wages fixed by the government in this regard. (*Interruptions*).

[English]

MR. SPEAKER: Except Mr. Mankuram Sodi, nobody will go on record.

(*Interruptions*)\*

[Translation]

SHRI MANKURAM SODI: (Bastar): Mr. Speaker, Sir. The following may please be included in the next week's agenda :-

The Central Government provides extra funds to the state, besides the Budget all ocations for the special development under the tribal sub plan of the country, in which social economic and political upliftment have the main trust. Public health Services also occupy a significant place under this scheme. The scheme covers the primary health centres of 32 development blocks of Bastar district. In certain centres X-ray machines have been installed and technical staff have been appointed. But at many other centres, no staff has been appointed since long, and machines worth lakhs of rupees are lying idle. I would therefore urge upon the Central Government to ensure that funds provided by the Centre are spent for the purpose for which they were meant and also to instruct the State Government to appoint the technical staff to operate the X-ray machines at the earliest.

\*Not recorded.

[English]

**SHRI CHINTAMANI JENA (Balasore):**  
The following may please be included in the next week's agenda:-

Our Pig Iron, after improving its quality, would have good export potential. The West German consultants have made valuable recommendations for improvement of their quality, adoption of latest control methods in production, effective use of laboratories, training of staff, good surface finish of casting and environment pollution control. These can be implemented without much investment.

State owned Orissa Lift Irrigation Corporation is facing acute Financial crisis for the operation and maintenance of the existing L.I. projects and to provide distribution system for these projects.

State Government had requested the Union Government to provide adequate funds out of RLEGP, NREP, etc., else, Rabi programme can not be implemented and farmers would sustain heavy losses as crops would be totally destroyed.

[Translation]

**SHRI KAMMODI LAL JATAV (Morena)**  
Mr. Speaker, Sir. The following may please be included in the next week's agenda:-

Generally it is seen that besides other states, even in M.P. the present condition of educated unemployed youth is quite deplorable. For 400 vacancies advertised in the paper, thousands of applications come in but only 100 of the applicants are selected. Time and money of the rest of them goes waste. They have no other work at home or also they do not have any land to earn their livelihood. Consequently in every State, these educated unemployed youth have to

go from door to door in search of employment. I therefore urge upon the Central Government to find out ways to give employment to these educated unemployed youths at the earliest.

[English]

**SHRI G.M. BANATWALLA : (Ponnani):**  
The following may please be included in the next week's agenda:-

There is an unfortunate deterioration in communal situation with violence at several places like Hazari Bagh in Bihar, Mathura in Uttar Pradesh, Makrana, and Bigod in Rajasthan, Burhanpur in Madhya Pradesh, Dhulia in Maharashtra. There were failures in timely solution of disputed points and wide spread complaints against police role. There is need to send a Central team to these place to investigate into the situation. Effective measures have also to be taken to promote communal harmony.

**SHRI SHANTARAM NAIK (Panaji):**  
The following may please be included in the next week's agenda:-

The Union Public Service Commission have been submitting their annual reports to the Parliament from time to time.

The candidates are selected by UPSC from the core of our administrative machinery. A post appointment analysis of the performance of the personnel goes a long way to appreciate or otherwise the efficacy of our advisory machinery in the matter.

The reports of the UPSC should be discussed in the House.

2. One beach resort basically meant for foreigners is coming up at Xendrum, Canacona, Goa within 75 KM of the Naval Base,

[Sh. Santaram Naik]

"Sea Bird" at Karwar in Karnataka. The owners of the proposed project have reported to several illegalities to make the project going. Since the project is coming up within the vicinity of one of our important Naval Bases, a serious thought should be given whether such projects should be allowed at the risk of national security.

SHRI NITYANANDA MISRA (Bolangir): The following may please be included in the next week's agenda:-

Bolangir district is situated in the rain-shadow zone of Orissa due to which inadequate rainfall and drought conditions occur causing great hardship and suffering to the people and disrupting the economy of this region. Drought relief provided to affected people hardly compensates the loss sustained by farmers. Resources spent for relief confer a purely temporary benefit. A permanent solution to this problem is the crying need of the hour. The Central Government should devise ways and means to tackle this perennial problem and should adopt drought-proof measures on a scale large enough to be effective and enduring, improve irrigation substantially and offer adequate financial assistance to combat drought in this district.

SHRI V. S. KRISHNA IYER : (Bangalore South) The following may please be included in the next week's agenda:-

The technicians and supervisors of the Bharatiya Telecommunication Technicians Union have been agitating for higher pay scales. Government appointed a number of Committees to consider their demands which recommended higher pay scales for them. The Central Fourth Pay Commission has left it to the Government to take a suitable decision. Many agreements recommending higher pay scales to these techni-

cians and assurances of successive communication Ministers remain unfulfilled. Government should implement their assurances immediately.

2. Many States like Karnataka, Andhra Pradesh and Tamil Nadu which supply rice at subsidised rates to weaker sections are facing grave crisis due to cut in supply of essential food articles such as rice, wheat, sugar, etc. In Karnataka, the quota of rice which was 70,000 tonnes per month previously has been slashed to 40,000 tonnes. Since there was a bumper crop last year, it is not known why the Government has reduced the quota of rice or wheat.

I urge the Government to restore the original quota. Now I am walking out Sir.

(Shri V.S. Krishna Iyer then left the House)

12.18 hrs.

MR. SPEAKER: What! A double-walk out!

SHRI G.M. BANATWALLA (Ponnani): Is he walking out against his own statement?

MR. SPEAKER: Sometimes in anger, man can do anything !

[Translation]

SHRI BALWANT SINGH RAMOOWALIA (Sangrur): Mr. Speaker, Sir, the Government is of the view that there will be improvement in the present condition of Punjab after the Panchayat elections. But if you think over the present situation in Punjab quite seriously, then there is no reason to rely on the Government's point of view. Due to the increasing incidents of killings, kidnappings, robberies, looting and the increasing number of terrorists, people belonging to all sections of the Society are continuously

migrating from villages to the cities and from cities to the other States. With this law and order situation, it is impossible to hold fair and effective panchayats elections. Moreover, the intelligence department has also advised not to hold panchayats elections in the villages. I therefore urge upon the Government not to hold panchayat elections in view of the present circumstances. In case the Government intends to make an experiment in Punjab by delegating some powers to the representatives of the people, it should hold the elections of the Municipal boards as these have not been held since last 20 years.

A discussion may kindly be held in the House next week on all the aspects of this important issue.

[English]

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF IN-  
FORMATION AND BROADCASTING  
(SHRI H.K.L.BHAGAT): I shall bring these  
Submissions made by the hon. Members to  
the notice of the Business Advisory Commit-  
tee.

[English]

MR. SPEAKER: Now Calling Attention.  
Shri Bhadreswar Tanti. No.

SHRI G.M. BANATWALLA (Ponnani):  
Sir, I just want to make one submission  
before hon. Home Minister makes a State-  
ment.

Sir, the Governor of Karnataka has re-  
portedly sent a Report. Now, at least we  
should know what is the situation. What is  
the hesitation in dismissing this Govern-  
ment, Sir? Where is the hesitation? My  
appeal to the Home Minister through you is,  
why this constitutional deadlock is allowed to  
be persisted? Why expeditious steps are not  
being taken? Will you ask him to make a  
statement?

MR. SPEAKER: You are welcome to do  
it. I will not ask him but I will not bar him from  
giving you the information.

SHRI G.M. BANATWALLA: Why he is  
hesitating, I don't understand.

MR. SPEAKER: You can just ask him.

(Interruptions)

12.22 hrs.

CALLING ATTENTION TO MATTER OF  
URGENT PUBLIC IMPORTANCE

**Situation arising out of Killings of Inno-  
cent persons and injuries to several oth-  
ers in Rajapokhri villages of Assam  
bordering Nagaland**

[English]

SHRI PARAG CHALIHA (Jorhat): Sir, I  
thank you for accepting the Calling Attention  
Notice on the situation created by the recent  
massacre at the border of Assam. As I hap-  
pened to be one of the representatives of the  
district....

MR. SPEAKER: You first call his atten-  
tion, then he will make a statement. You can  
then put your question.

SHRI PARAG CHALIHA: Yes, Sir. I call  
the attention of the Minister of Home Affairs  
to the following matter of urgent public im-  
portance and request that he may make a  
statement thereon:-

"The situation arising out of killings of  
large number of innocent persons and  
injuries to several others in the Raja-  
pokhri village of Assam bordering  
Nagaland by armed miscreants coming  
across Nagaland and the steps taken  
by the Government in the matter."

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
SONTOSH MOHAN DEV): Sir, According to  
reports received from the Government of  
Assam, in the early hours of morning of 7.4.  
89 at about 3.30 hrs, about 100 miscreants  
armed with guns, rifles, daos etc., from  
Nagaland attacked the village Rajapokhri of